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## 826. SHRI NILOTPAL BASU: SHRI SANATAN BISI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a Committee was set up for study and subsequent implementation of the recommendations of the Sarkaria Commission on Centre-State relations;
- (b) if so, the salient features of the report and the response of Government thereto; and
  - (c) the time-frame for implementation of this report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (c) Following the first meeting of the Inter-State Council held on 10.10.1990, a Sub-Committee of the Council was constituted on 27.12.1990 to examine the recommendations of the Sarkaria Commission and also to consider wider aspects of Centre-State Relations. The Sub-Committee accepted, with or without modifications, 155 recommendations. It did not accept 24 recommendations. There was no consensus in the Sub-Committee in respect of 11 recommendations. One recommendation was partially considered. However, the views of the Sub-Committee could not be placed before the Council.

The Inter-State Council, in its second meeting held on 15.10.1996, recommended that there should be a Standing Committee of the Council for continuous consultations and processing of matters for the consideration of the Council. The Standing Committee was accordingly constituted on 5.12.1996. The Standing Committee was required, inter alia, to consider the current views of the State Government on 179 recommendations on which there was a consensus in the Sub-Committee and also the items on which there was no consensus.

The Standing Committee has met six times and considered a number of recommendations made by the Sarkaria Commission. The

RAJYA SABHA

[8 December, 1999]

Inter-State Council has also taken decisions in respect of 125 recommendations as per details given below:—

Chapter	Subject	Recommenda- tions on which decisions have already been taken by the Inter-State Council
III	Administrative Relations	01
V	Reservation of Bills	01
VII	Deployment of Armed Forces	04
VIII	All India Services	07
IX	Inter-Governmental Council	07
X	Financial Relations	29
XI	Economic and Social Planning	33
XIII	Mines and Minerals	02
XIV	Agriculture	05
XV	Forests	04
XVI	Food and Civil Supplies	04
XVII	Inter-State River Water Disputes	05
XVIII	Trade, Commerce and Intercourse within the territory of India	04
XIX	Mass Media	08
XX	Miscellaneous—Language, Union Territories and High Court Judges	11
	Total	125

The recommendations of the Sarkaria Commission on which the Inter-State Council has taken dicisions have been forwarded to the concerned Ministries/Departments of the Government of India for implementation. These include 33 recommendations on "Economic and Social Planning", which have been sent to the Planning Commission for placing the same before the National Development Council.